

(C) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Centre for Development of Advanced Computing (C-DAC), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Centre.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2265/18/25]

- (ii) (a) Annual Report and Accounts of the Society for Applied Microwave Electronics Engineering and Research (SAMEER), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Society.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2269/18/25]

- (iii) (a) Annual Report and Accounts of the Education and Research Network of India (ERNET India), Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Society.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2267/18/25]

I. Notifications of the Ministry of Agriculture and Farmers Welfare

II. Report and Accounts (2020-21 and 2023-24) of NSCL, New Delhi; KAICL, Thiruvananthapuram; GSSC, Gandhinagar; CCS NIAM, Jaipur; NAFED, New Delhi and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955: -

- (1) S.O. 5384(E).., dated the 13th December, 2024, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) (Fifth) Amendment Order, 2024.
- (2) S.O. 5492(E).., dated the 19th December, 2024, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) (Sixth) Amendment Order, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 2258/18/25]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Cooperation) Notification No. S.O. 897(E).., dated the 20th February, 2025, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Amendment Order, 2025, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 2336/18/25]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 927(E).., dated the 20th February, 2025, amending the Principal Notification No. G.S.R. 9(E), dated the 9th January, 1974, issued under sub-clause (ii) of clause (e) of Section 3 of the Insecticides Act, 1968.

[Placed in Library. See No. L.T. 2335/18/25]

II. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Sixty-first Annual Report and Accounts of the National Seeds Corporation Limited (NSCL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 2333/18/25]

- (ii) (a) Fifty-third Annual Report and Accounts of the Kerala Agro Industries Corporation Limited (KAICL), Thiruvananthapuram, Kerala for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 2572/18/25]

(iii) (a) Forty-eighth Annual Report and Accounts of the Gujarat State Seeds

Corporation Limited (GSSC), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2334/18/25]

(B) A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of Chaudhary Charan Singh National Institute of Agricultural Marketing (CCS NIAM), Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Performance Review of the above Institute, for the year 2023-24.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2332/18/25]

(ii) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 2573/18/25]

Report (2023-24) of the Prasar Bharati (Broadcasting Corporation of India) New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-

(a) Annual Report of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2023-24.

(b) Review by Government on the working of the above corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2359/18/25]